

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:513

ANSWERED ON:25.11.2005

DABHOL POWER PROJECT

Gadakh Shri Tukaram Gangadhar;Narhire Smt. Kalpana Ramesh;Pingle Shri Devidas Anandrao

Will the Minister of POWER be pleased to state:

- (a) the present status of Dabhol Power Project (DPP);
- (b) whether any decision has been taken by the Government to set up a company in the name of Special Purpose Vehicle (SPV) to look after the work and progress of DPP;
- (c) if so, the details of the shareholding pattern of SPV;
- (d) the share percentage/proportion of Maharashtra Government and other Government bodies;
- (e) the total power generating capacity of the project and the time by which it is likely to be started;
- (f) whether keeping in view the power crisis in Maharashtra and adjacent States, Government propose to expedite the process; and
- (g) if so, the details thereof?

Answer

THE MINISTER OF POWER(SHRI P.M. SAYEED)

(a) : The High Court of Judicature at Mumbai has on 22.09.2005 passed its order in the Consent Petition No.1116 of 2005 for the transfer of assets of Dabhol Power Company to Ratnagiri Gas and Power Private Ltd. (RGPPL). RGPPL has taken over the physical possession of assets from the Court Receiver on 6.10.2005 and has initiated actions for completion and restart of the erstwhile Dabhol Power Project.

(b) : Yes, Sir, under the overall framework for revival and restructuring of the project approved by the Government after detailed deliberations with concerned stakeholders, the RGPPL has been set up as the project Special Purpose Vehicle (SPV) to acquire, complete and operate the assets of the Dabhol Power Project.

(c) & (d) : The shareholding pattern of RGPPL is indicated below:

NTPC Ltd.	28.33%
Gas Authority of India Ltd.	28.33%
IDBI Ltd.	10.65%
ICICI Bank Ltd.	7.14%
State Bank of India	8.67%
Canara Bank	1.87%
MSEB Holding Co. Ltd.	15.01%

(e) : The total power generation capacity of the project is estimated to be 2150 MW. Subject to the availability of Liquefied Natural Gas (LNG), the power generation from one block (of total three blocks) is likely to commence by July, 2006. All three blocks are likely to be declared commercial by November, 2006.

(f) & (g) : In order to bridge the power shortages during peak summer, efforts are under way to advance the activities at the site so that one power block could start supplying power by May, 2006 subject to concurrent completion of all related activities including supply of LNG.